

IRON ORE MINES LABOUR WEL-
FARE CESS (AMENDMENT)
BILL

Secretary: Sir, I lay on the Table of the House the Iron Ore Mines Labour Welfare Cess (Amendment) Bill, 1963, as passed by Rajya Sabha.

12-12 hrs.

OFFICIAL LANGUAGES BILL—
contd.

Mr. Speaker: Further consideration of the following motion moved by Shri Lal Bahadur Shastri on the 23rd April 1963, namely:—

“That the Bill to provide for the languages which may be used for official purposes of the Union, for transaction of business in Parliament, for Central and State Acts and for certain purposes in High Courts, be taken into a consideration”,

together with amendments moved thereon.

Out of 15 hours, 9 hours and 35 minutes have already been taken.

Shri Hem Barua (Gauhati): When will the Minister reply?

Mr. Speaker: The hon. Member has put me that question. What can I say?

An Hon. Member: The time ought to be extended.

Shri Hari Vishnu Kamath (Hoshangabad): How much time has been taken?

Mr. Speaker: Out of 10 hours for general discussion, 9 hours and 35 minutes have been taken. There are certain Members who are very anxious to speak. I am also very anxious to accommodate them. I would request hon. Members to help me in that respect; if I cannot accommodate them during the general consideration stage, I will certainly try to accommodate as many as I can during the clause by clause stage as well as the third

reading stage and if I am really compelled to call in some more Members, probably I might have to extend the time a little.

Shri Hari Vishnu Kamath: By your leave, may I reiterate today my request that the time for the first reading might be extended by at least two hours. If that is not possible, if the House is not agreeable to it, then the time for the second reading must be increased to 7 hours.

Mr. Speaker: I will see to that.

The Minister of Home Affairs (Shri Lal Bahadur Shastri): I merely wanted to know when I would be called upon to reply to the debate. If many Members still want to speak, it is in your hands.

Mr. Speaker: Is there any objection if I extend it?

An Hon. Member: No.

Mr. Speaker: Is he speaking on his behalf?

Shri Lal Bahadur Shastri: My hon. colleague, the Minister of Parliamentary Affairs is not here. But if the House would be willing to sit for an hour more, I think it would be possible to accommodate them.

Mr. Speaker: I have a list of 52 Members with me; there might be others who might rise in their places and try to catch my eye. I want hon. Members also to appreciate the pressure under which I have to carry on. I want to accommodate at least 20 Members more. Therefore, 3 hours must be given to me. So the hon. Minister can calculate when he would be called.

Shri Maurya may now continue his speech.

Shri P. C. Borooah (Sibsagar rose—

Mr. Speaker: Order, order.